

F. No. J-11017/1/2022-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 18th April, 2022

ORDER

With reference to this Department's earlier Orders, as mentioned under *column-II* in the table below, regarding engagement of Advocates for conducting Central Government litigation before the courts / tribunals mentioned under *column-III*, the President is pleased to **extend** the terms of all the panel counsel figuring in the panel as per corresponding order and courts / tribunals (mentioned under *column-II & III* respectively), with effect from the date shown against each under *column-IV*, "**until further orders**":

Sl. No.	Details of Orders (Order No. and date)	Name of court / tribunal panel counsel engaged for	Term extended with effect from
I	II	III	IV
1.	J-11017/17/2018-Judicial dated 24.01.2019	Gauhati High Court (PB) at Guwahati, Central Administrative Tribunal Guwahati Bench and Armed Forces Tribunal (RB) at Guwahati	24.01.2022
2.	J-11017/18/2019-Judicial dated 28.02.2019	High Court of Uttarakhand and Armed Forces Tribunal (CB) at Nainital	28.02.2022
3.	J-11017/18/2018-Judicial dated 02.08.2018	Central Administrative Tribunal, Circuit Bench at Nainital	02.08.2021
4.	J-11017/25/2018-Judicial dated 22.11.2018	Punjab & Haryana High Court, Central Administrative Tribunal, Chandigarh Bench and Armed Forces Tribunal (RB) at Chandigarh	22.11.2021
5.	J-11015/1/2018-Judicial dated 19.02.2018	Various District & Subordinate Courts in the state of Haryana	19.02.2021
6.	J-11015/6/2018-Judicial dated 19.04.2018	District Courts Chandigarh (UT)	19.04.2021
7.	J-11015/7/2018-Judicial dated 18.04.2018	Various District Courts in the state of Telangana	18.04.2021



8.	J-11017/16/2017-Judicial dated 11.10.2017	High Court of Tripura, various District & Subordinate Courts in the state of Tripura	11.10.2020
9.	J-11017/16/2017-Judicial dated 07.11.2017	Various District & Subordinate Courts in the state of Tripura	07.11.2020
10.	J-11017/16/2017-Judicial dated 02.08.2018	Various District & Subordinate Courts in the state of Tripura	02.08.2021
11.	J-11017/1/2018-Judicial dated 26.02.2019	J&K High Court at Jammu, Central Administrative Tribunal, Jammu Bench and Armed Forces Tribunal (RB) at Jammu. Terms of Panel Counsel for High Court of Jammu & Kashmir at Srinagar were also extended.	26.02.2022
12.	J-11015/9/2018-Judicial dated 02.08.2018	Various District Courts in the erstwhile state of Jammu & Kashmir and now UT of Jammu & Kashmir and UT of Ladakh	02.08.2021
13.	J-11017/13/2018-Judicial dated 07.03.2019	High Court of Jharkhand, Central Administrative Tribunal, Ranchi Bench and District & Subordinate Courts in the state of Jharkhand	07.03.2022
14.	J-11015/2/2019-Judicial dated 09.03.2019	Various District & Subordinate Courts in the state of Rajasthan	09.03.2022
15.	J-11017/21/2018-Judicial (Part-1) dated 26.02.2019	Various District & Subordinate Courts in the state of Maharashtra	26.02.2022
16.	J-11015/1/2019-Judicial dated 09.03.2019	Various District & Subordinate Courts in the state of Kerala	09.03.2022

2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 26(I)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


 (R. K. Srivastava)
 Joint Secretary & Legal Adviser

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariats at Mumbai, Kolkata, Chennai and Bangalore.
3. The Registrar of High Courts and Benches of High Courts mentioned in column-III in the table above.
4. The Addl. Solicitor General of India, High Court of Rajasthan, High Court of Punjab & Haryana and Southern Zone.
5. The Assistant Solicitor General of India for the High Courts / Benches of High Courts as per list.
6. The Cash (LA) Section for the payment of retainership fee to Sr. CGSCs, SGCs figuring in the orders mentioned under *column-II* in the table above with effect from the corresponding date shown against each under *column-IV*.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



(L. C. Dabaria)

Assistant Legal Adviser (Judicial)

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**F. No. J-11017/13/2018-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)**

Shastri Bhawan, New Delhi,
Dated 7th March, 2019

ORDER

The President is pleased to engage following Advocates for conducting Central Govt. litigation before various courts / tribunals in the state of Jharkhand, as mentioned in the List 'A', List 'B' and List 'C' below, for a period of three years from the date of this order or until further orders, whichever is earlier:

List 'A'

HIGH COURT OF JHARKHAND AT RANCHI

Sl. No.	Name of Advocate	Contact details	Enrollment No.
Senior Panel Counsel			
1.	Vinod Kumar Sahu	222, Harmu Housing Colony, Ranchi, PO-Harmu, PS-Argora, District Ranchi, Jharkhand-834002 Mob: 9430115452 Email: vinodkumar1974@gmail.com	81/2001
Central Government Counsel			
2.	Bharat Bhushan Prasad Sahu	29, North Market Road, Upper Bazar, Ranchi-834001 Mob: 8340451546, 9835338313 Email: bbpd63@gmail.com	7252/1996
3.	Devanand Kumar	Stone Building, Chandani Chowk, PO Hatia, District Ranchi, Jharkhand-834003	2431/2000
4.	Gautam Kumar	Flat No. 402, Sandhu Apartment, Nagratoli, Burdwan Compound, Ranchi. Mob: 9431295531, 8294087013 Email: gautamjhc@gmail.com	888/1999
5.	Ms. Neeta Verma	23, Jail Road East, Ranchi Mob: 9905523768	224/2009
6.	Shiv Kumar Sharma	#303, Pradhan Palace, North Office Para Doranda, Ranchi, Pin-834002 Mob: 9334706407, 9308485999 Email: advshivksharma18@gmail.com	744/1988
7.	Shyam Shankar Sahay	C/o Shri Harendra Prasad, Harmu Road, Road No. 4, Kishor Ganj, Ranchi, Jharkhand-834001 Mob: 9661972523	555/1994

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8.	Vikash Kumar	Shivaji Park, Near Hehal PO, Piska More, Ratu Road, Ranchi-834005 Mob: 9534670700 Email: vikashkumaradv06@yahoo.com	JH3567A/2009
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List 'B'

CENTRAL ADMINISTRATIVE TRIBUNAL, RANCHI BENCH

Sl. No.	Name of Advocate	Contact details	Enrollment No.
Senior Central Government Standing Counsel			
1.	Rajendra Krishna	23, Jail Road East, Ranchi Mob: 9431701227, 7004715317	2122/1992
Senior Panel Counsel			
2.	Aditya Raman	Lalita Niwas, Ranchi Road, Behind Sadhbhawana Nagar, Peace Road, Lalpur, Ranchi-834001 Mob: 9431987647, 7979725023 Email: aditya.raman1989@gmail.com	JH/191/2013
3.	Shyam Shankar Sahay	C/o Shri Harendra Prasad, Harmu Road, Road No. 4, Kishor Ganj, Ranchi, Jharkhand-834001 Mob: 9661972523	555/1994
4.	Vinod Kumar Sahu	222, Harmu Housing Colony, Ranchi, PO-Harmu, PS-Argora, District Ranchi, Jharkhand-834002 Mob: 9430115452 Email: vinodkumar1974@gmail.com	81/2001

List 'C'

Various District & Subordinate Courts in the state of Jharkhand

Sl. No.	Name of Advocate	Contact details	Enrollment No.
District – Ranchi			
Additional Standing Government Counsel			
1.	Ashok Kumar Sinha	'Kapilvastu', New Nagratoli, Ranchi-834001 Mob: 9122887143 Email: aks8in@gmail.com	2342/2003

2.	Mukesh Kumar Keshri	Gorakh Nath Lane, Upper Bazar, Ranchi-834001 Mob: 9835161209 Email: adv.mukeshkumarkeshri@gmail.com	4883/2006
3.	Tanvir Abbas	Main Road, Near Urdu Library Lower Bazar, Daily Market, Ranchi-834001 Mob: 9835222430, 9334454270 Email: tanweer.abbas07@gmail.com	166/2009
4.	Anand Prakash	Hawai Nagar, Road No. 4, Hatia-834003 Mob: 9431593366 Email: anandprakashadvocate@gmail.com	330/1994
5.	Arvind Kumar Singh	Rani Niketan Road, Hesal, Opposite Charu Englace, PO Harmu, PS Argora, District Ranchi-834002 Mob: 9835347651, 8002860440	1560/1996
6.	Birendra Pratap	Road No.3, Chiraundi, Morabadi, Ranchi. Mob: 9801550473, 7903663227 Email: jaisawalv161@gmail.com	2015/2013
7.	Sudha Shalini Khalkho	H. No. 111/A, Hinalpiri, beside R. C. Mission School, Ranchi-834001 Mob: 9835900513, 8789369901 Email: aaditrajat@gmail.com	3817/2005
8.	Sudhir Kumar Srivastwa	Anand Bhawan, Road No. 5, Ayodhya Puri Colony, Kokar, Ranchi-834009 Mob: 8409999755, 9431392250 Email: sudhir.advo123@gmail.com	3224/2004
9.	Parshu Ram Prasad	Chandravanshi Bhawan, Road No. 8, Kusum Vihar, Divyayan Raod, Morabadi, Ranchi Mob: 9334425585, 8809910602 Email: parshuramprasad2014@gmail.com	3601/2005
District – Lohardaga			
Standing Government Counsel			
10.	Debasish Kar	Court Road, Near HINDALCO, PO & PS & District Lohardaga-835302 Mob: 9431193656 Email: debasishkar.kar22@gmail.com	453/1990
Additional Standing Government Counsel			
11.	Satish Kumar Vidyarthi	East of Lalit Narayan Stadium, Children Paradise School, Lohardaga-835302 Mob: 9334032265	3076/1999
12.	Anil Kumar Pandey	Dubey Colony, New Road, Lohardaga, PO/PS/District Lohardaga, Jharkhand-835302 Mob: 9431183065 Email: anilpandey163@gmail.com	582/1991

District – Ramgarh			
Standing Government Counsel			
13.	Rajkumar Gupta	Siddharth Public School Road, Murrankala, Ramgarh Cantt., District Ramgarh, Jharkhand, Pin-829122 Mob: 9470501855, 8210318533 Email: rajkumargupta1001@gmail.com	280/1991
Additional Standing Government Counsel			
14.	Sujata Nair	C/o Kerala School, Vikash Nagar, Ramgarh Mob: 9708646793, 7488154824	1426/2000
15.	Satish Kumar Pathak	Pathak Tola, Vill. Gola, PO & PS Gola, District Ramgarh, Jharkhand Mob: 9905574495, 6202292790	616/2007
16.	Ram Jee	Birsa Colony, Near Block Office, PO & PS Ramgarh, District Ramgarh, Jharkhand Mob: 9504724012, 9472734012, 8586677403	JH/254/2014
District – Chatra			
Standing Government Counsel			
17.	Ganesh Pandit	Chor Mohalla, Old Civil Court, Chatra-825401 Mob: 9430392961	4922/1995
Additional Standing Government Counsel			
18.	Rajesh Kumar Roshan	Jatrahbagh, Chatra , Sadar Chatra, Pin-825401 Mob: 9905526062, 8789926576	1840/2002
District – West Singhbhum			
Standing Government Counsel			
19.	Keshav Prasad	Tungri Chaibasa, PO Chaibasa, PS Sadar, District West Singhbhum-833201, Jharkhand Mob: 9939769777 Email: keshavprasad@gmail.com	346/2006

District – Deoghar**Standing Government Counsel**

20.	Ajay Gupta	Kali Bari, Bella Bagan, Srikant Roada, Deogarh-814142 Mob: 9576633022 Email: advajoygupta@gmail.com	1464/2002
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Additional Standing Government Counsel

21.	Ms. Arpana Mishra	D/o Late Sudhir Kumar Mishra, at Simaria, PO & PS Jasidih, District Deogarh, Jharkhand Mob: 9431548795, 9709384081 Email: arpana1542@gmail.com	4081/2005
22.	Roopesh Narayan Sinha	Rajbari Campus, Madhupur, District Deogarh-815353 Mob: 9431516930, 7050678444	1846/1994
23.	Ms. Sarita Kumari	S. R. Dalmia Road, Madhupur, District Deogarh (In front of India Oil Petrol Pump). Mob: 7870441588	722/1999

District – Godda**Standing Government Counsel**

24.	Anant Narayan Dubey	Vill. Bandanwar, PO & PS Pathargana, Godda-814147 Mob: 9631377130, 6204454122 Email: anantnarayandubey@gmail.com	548/1985
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Additional Standing Government Counsel

25.	Prahlad Saha	At-Nahar Chowk, Godda, PO & District Godda, Jharkhand	651/1980
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District – Dumka**Additional Standing Government Counsel**

26.	Shashank Shekhar Bhui	S/o Late Phani Bhushan Bhui, PO & PS Dumka, District Dumka-814101 Mob: 9955898621, 7004062381	1143/1999
27.	Rajeev Nayan Prasad	Harna Kundi Road, Purna Dumka, PS Dumka Town, District Dumka-814101 Mob: 9097842033, 7564098566 8210847114 Email: rajivnayanprasad02@gmail.com	86/2009

District – Jamtara			
Additional Standing Government Counsel			
28.	Shukdeo Rana	District Bar Association, Civil Court Jamtara, PO & District Jamtara, Pin-815351 Mob: 9570065322, 9431518889	991/1998
29.	Manoj Kumar Singh	New Town Jamtara, PS Jamtara-815351 Mob: 9934358384, 9304952458 Email: manoj Singh03111965@gmail.com	2087/1998
District – Dhanbad			
Additional Standing Government Counsel			
30.	Gopal Pandey	Ratanpur, PO & PS Tundi, District Dhanbad-828109 Mob: 7762086855, 7488504515	237/1993
31.	Narendra Kumar Trivedy	J. C. Mallick Road, Hirapur, Dhanbad, Pin-826001, Jharkhand Mob: 9471332242 Email: trivedy.narandra@gmail.com	698/2010
32.	Satyendra Kumar Ram	West Modidih Collery, PO Sijua, PS Tetulmari, District Dhanbad, Jharkhand-828121 Mob: 9934573379	942/2002
33.	Arun Kumar Sharma	SHARNAM, New Bishanpur, PO B. Polytechnic, District Dhanbad, Jharkhand.	11307/1996
District – Koderma			
Standing Government Counsel			
34.	Akhil Kumar Sinha	Near P. S. Domchanch, District Koderma-825418 Mob: 9708624173, 8969869626 Email: akhil.sinha.30@gmail.com	3510/1997
Additional Standing Government Counsel			
35.	Bachandev Nath Arya	Vill. Kairi, PO Khutta, PS Satgawan, District Koderma-825432 Mob: 9199775358, 9430741107 Email: bnarya2014@gmail.com	224/2007

District – East Singhbhum			
Additional Standing Government Counsel			
36.	Vijay Shankar Pathak	Laxmi Nagar, Near Hanuman Mandir, Telco. Jamshedpur, East Singhbhum-831004 Mob: 9709141416, 9470391297 Email: advocatvspathakjsr@gmail.com	5608/1999
37.	Sunil Kumar Verma	Naya Bazar, Jugsalai Mob: 9431344046, 9031956707	2262/1992
38.	Sanjeev Kumar	H. No. 57, Near Old C. P. Club, Sonari Balu Chela, Sonari, Jamshedpur Mob: 9279560111 Email: adv.sanjeev.kumar2013@gmail.com	3470/2005
District – Ghatshila			
Additional Standing Government Counsel			
39.	Arun Kumar Ojha	Mosaboni No. 1 Area, PO & PS Mosaboni, District East Singhbhum Mob: 9934187365, 8092245022 Email: aojha373@gmail.com	1580/1994
40.	Rakesh Kumar Sharma	Opp. Marwari Dharamshala, Main Road, Ghatshila-832303 Mob: 9431472565, 9470354777 Email: rakesh.advocate@rediffmail.com	1074/1994
District – Palamu			
Additional Standing Government Counsel			
41.	Dinesh Chandra Pandey	Vill. / PO Rajwadih, PS Sadar Medininagar (Daltonganj), District Palamu, Jharkhand-822118 Mob: 9471748131, 8271159601 Email: dineshch.1962@gmail.com	369/1991
42.	Mrs. Madhulata Rani	Vill. Japla, Ward No. 2, Post Japla, PS Hussainabad, District Palamu, Jharkhand Mob: 9234545026, 7480062627 Email: madhulatarani818@gmail.com	946/2011
District – Garhwa			
Additional Standing Government Counsel			
43.	Sashi Mani Pandey	Advocate Room No. 17, Table No. 2, Bar Association, Garhwa Mob: 9431788875, 9955630803	JH/677A/1999

44.	Vijay Kumar Pandey	At-Sahijana Ward No. 8, Nagar Parishad, Garhwa, PO & PS & District Garhwa, Jharkhand Mob: 8292997963, 9905553092	15/1985 (Bihar)
District – Latehar			
Additional Standing Government Counsel			
45.	Lal Pradeep Nath Shah Deo	Vill. Kamta, PO Kamta, PS Chandwa, Latehar, Jharkhand Mob: 9934396157, 9709105444	646/1981
46.	Navin Kumar Gupta	By Pass Road, Near Telephone Exchange (BSNL), Latehar, Jharkhand Mob: 9431528117, 8294108053	5604/1999
District – Bokaro			
Additional Standing Government Counsel			
47.	Shivesh Kumar Pathak	Qr. No. 3334, Sector-12A, Bokaro Steel City, Pin-827012 Mob: 9835116901, 9308707704 Email: shiveshpathak483@gmail.com	161/2008
48.	Amardeep Jha	Gurudwara Road, Chas, Bokaro-827013 Mob: 9955117291 Email: jhaamardeep@yahoo.in	533/2010
District – Hazaribagh			
Additional Standing Government Counsel			
49.	Manoranjan Kumar Roy	Subhash Nagar, Behind K. B. High School, PS Sadar, District Hazaribagh, Jharkhand-825301 Mob: 7488382010, 9470364485	1815/2002
50.	Ramadhin Paswan	Vill Karma, PO Brindavan, PS Chouparan, District Hazaribagh, Jharkhand-825406 Mob: 9973785514	679/2010
District – Giridih			
Additional Standing Government Counsel			
51.	Subhash Chandra Sinha	Sirsiya, Shitalpur, District Giridih, Jharkhand Mob: 7320004392, 9113422240	2063/2003
52.	Ms. Meera Kumari	Shastri Nagar, Behind Swarn Chitra Mandir, Giridih, Jharkhand Mob: 9576635994 Email: meera8341@gmail.com	656/2010

District – Khunti			
Standing Government Counsel			
53.	Bhagirathi Ram	Vill & PO Belwadag, PO & District Khunti Mob: 9835521436	617/1984
Additional Standing Government Counsel			
54.	Harishchandra Kashyap	Karra Road, Braiktoli, Khunti, PO & PS & District Khunti, Jharkhand Mob: 9693821600	654/1984

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/1999-Judl. dated 24.09.1999 (in respect of Advocates in List 'A' & 'B') and No. 27(11)/99-Judl. dated 24.09.1999 (in respect of Advocate in List 'C') both read separately with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajiv Sinha, Asstt. SGI, High Court of Jharkhand at Ranchi.
3. The Registrar, High Court of Jharkhand at Ranchi.
4. The Registrar, CAT, Ranchi Bench.
5. The District Judges of the Districts mentioned in the table above.
6. The Cash (LA) Section, Department of Legal Affairs, for the retainership fee to above Sr. CGSC, CAT, Ranchi Bench and the Standing Govt. Counsel for various District & Subordinate Courts mentioned in the table above with effect from the date of this order.
7. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
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(D. Srinivas)
Section Officer (Judicial)
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